

DIVISION BENCH  
COURT - II

**O-217**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/228(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> JULY 2024**

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS F K PROPERTIES PVT LTD
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance (via video conferencing/physically)**

Ms. Rashmi Bothra, Adv. ] For the Registrar of Companies, West Bengal

Ms. Neha Somani, PCS ] For the Respondent

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **19<sup>th</sup> September, 2024**.

**Anamitra Pal  
Court Officer**